

पर यह कानून लागू न किया जाये और सरकार के नियमों के अनुसार वहाँ के वर्कर्स को लाभ न मिले। एक ही परिवार के विभिन्न सदस्य अलग-अलग छोटी-छोटी खानों का ठेका लेते हैं, ताकि वहाँ के मजदूरों को इस कानून का लाभ न प्राप्त हो। क्या सरकार इस सब में कोई विशेष कदम उठाना चाहती है, जिससे उन खानों में काम करने वाले मजदूरों को इस कानून में लाभ हो ?

अध्यक्ष महोदय सप्लीमेंटरी का सवाल में कुछ तो ताल्लुक होना चाहिए।

श्री बालगोविन्द वर्मा जहाँ तक छोटी खानों का सम्बन्ध है, व राज्य सरकारों के अन्तर्गत आती है और वही उनकी व्यवस्था करती है।

SHRI PARIPOORNANAND PAI NULI Is there any proposal to establish such a welfare fund for workers in quarries of limestone, rock phosphate etc in the UP Hills, rock phosphate in Almora district and Limestone in Mussorie hills ?

SHRI BALGOVIND VERMA So far as limestone and delemite is concerned, we are processing it and very soon we will come forward with legislation for a welfare fund. For the rest, we are grouping them together.

SHRI PARIPOORNANAND PAI NULI Rock phosphate and magnasite

SHRI BALGOVIND VERMA We are examining the details and thereafter we shall be bringing legislation for this welfare fund.

**Setting up of Common Agency of
Main Steel Producers**

†

*250 **SHRI P. M. MEHTA**
SHRI P. GANGADEB

Will the Minister of STEEL AND MINES be please to state

(a) whether at the instance of the

Ministry a common agency of the three main steel producers has been set up; and

(b) if so, the main features thereof ?

THE MINISTER OF STEEL AND MINES (SHRI S. MOHAN KUMARAMANGALAM) (a) Yes, Sir It is presumed that the reference is to the committee set up to deal with house-building requirements in Delhi.

(b) The quantity of steel material earmarked for house-building purposes and received in the three stockyards of the main producers in Delhi will be pooled together and distributed by a common agency named Main Steel Producers' Committee located at the New Delhi Office of Hindustan Steel Limited. An applicant may apply to any one of the main producers in Delhi in the prescribed application form furnishing necessary particulars/documents asked for therein. The applications which are received at the three sales offices will be considered in a co-ordinated manner by the Committee for allocation of material from any of the Producer's Stockyards.

SHRI P. M. MEHTA May I know from the Minister what are basic reasons for setting up this common distribution agency, and may I also know whether the present overall distribution system has been found beyond improvement ?

SHRI S. MOHAN KUMARAMANGALAM The position was that the person who wanted any steel less than a wagon-load should apply directly to the stockyards of the three producers, but we found that there was a certain imbalance in distribution and the fairest method was to pool all that is available for house-building purposes and see that a committee of the three producers, sit together and the distribution is done on that basis. We feel that it would be more equitable.

SHRI P. M. MEHTA I would like to know whether the setting up of the common agency will affect the price of iron and steel items for house-building purposes, and whether this agency will confine its working only to Delhi or will extend it to other parts of the country also.

SHRI S. MOHAN KUMARAMANGALAM So far as the prices are concerned,

it will not change the position in anyway. So far as extending the same system to other parts of India is concerned, we want to see how this functions; if we find that it functions effectively and is useful from the point of view of the consumer and the house-builder, then we will extend it to other parts of the country.

SHRI P. GANGADFB : I would like to know, in order to avoid red-tapism and in-ordinate delays in the routine administration, what step the Government are taking to decentralise this administration to secure greater efficiency when these stockyards have been pooled together.

SHRI S. MOHAN KUMARAMANGA-LAM : One reason why we have set up the committee of three producers is to try speed up the disposal of applications. The procedure is that the committee of the three producers will meet every week and dispose of applications that have been received within the preceding fortnight and as a result of that, we hope that we will be able at least to dispose of the applications quickly.

श्री बी० पी० मौर्य : क्या मंत्री महोदय की जानकारी में यह बात आठ है कि मकान बनाने के लिये नक्शे के साथ ब्रूयिन्ट और रेकगनाइज्ड आर्किटेक्ट का सर्टिफिकेट होने हूँ भी सैकड़ों की तादाद में दरख्वाशों को खारिज कर दिया जाता है और स्वाम तौर से एक गिरोह बना हुआ है, जिसको वह स्टील दे दिया जाता है और जो उसको काने बाजार में बेचता है? क्या यह भ्रष्टाचार का नया तरीका मंत्री महोदय की जानकारी में आया है? यदि हाँ, तो इसकी रोक-थाम के लिए मंत्री महोदय क्या कार्यवाही करेंगे?

SHRI S. MOHAN KUMARAMANGA-LAM : Allegations of this character has been made and made widely also. Whenever any concrete instances of this character are brought to our notice we do investigate them and try to take remedial measures. If the hon. Member will bring an instances which have come to his notice, then certainly we will take whatever steps are available to us.

श्री टी० सोहन लाल : मंत्री महोदय ने अभी कहा है कि इस संयुक्त समिति की बैठक हफ्ते में एक बार होती है, मगर मेरी जानकारी में अभी तक उसकी कोई बैठक नहीं हुई है और तीन-तीन महीने पहले के केमिज अभी तक नहीं निपटारये गए हैं और उनको जात-बूझ कर लेट किया जा रहा है। क्या मंत्री महोदय इस मामले में कुछ कदम उठावेंगे?

SHRI S. MOHAN KUMARAMANGA-LAM : I think the hon. Member has been correctly informed, because the applications for the period from 1-10-1971 to 10-11-1971 have already been disposed of by the committee. Naturally, the number of applications is large, and the amount of steel that is asked for is even larger. There are quite a number of persons who have not been able to get steel which they asked for because of the limited quantity available and that may have given the impression that meetings are not being held.

Expert Committee on Unemployment

*251. **SHRI RAMAVATAR SHASTRI** : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Bhagwati Committee of Unemployment and Under-employment has completed its work ;

(b) if not, how long it will take and the steps being taken to expedite the work ; and

(c) whether any interim report has been submitted ; if so, the recommendations made ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI BALGOVIND VERMA):

(a) No.

(b) It is not possible to state at this stage though the Committee is doing its best to submit the report as early as possible.

(c) No.

श्री रामावतार शास्त्री : अध्यक्ष महोदय, समस्या इतनी चिकट और जवाब इतना छोटा और असन्तोषजनक। मैं यह जानना चाहता हूँ